

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH CHANDIGARH**

1. O.A. No. 060/00407/2014

Labh Singh & Others Vs. U.O.I. & Others

13.05.2014

Present: Mr. Yogesh Saini, counsel for the applicants

1. Learned counsel for the applicant prays that the applicant may be permitted to withdraw the O.A., with liberty to file it afresh with a challenge to order dated 30.01.2014(Annexure A-4) whereby his claim has been rejected by the respondents.
2. Ordered accordingly.

**(UDAY KUMAR VARMA)
MEMBER (A)**

**(SANJEEV KAUSHIK)
MEMBER (J)**

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